

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1334 OF 2004

STATE OF M.P.

Appellant (s)

VERSUS

KEDAR YADAV

Respondent(s)

(With office report )

(For final disposal)

Date: 17/11/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant(s)

Mr. S.K.Dubey, Sr. Adv.

Mr. C.D. Singh, Adv.

Mr. Merusagar Samantaray, Adv.

For Respondent(s)

Mr. R.C.Pandey, Adv.

Mr. R.D.Rathore, Adv.

Mr. Uday Kumar, Adv.

Mr. K.K. Gupta, Adv.

UPON hearing counsel the Court made the following

O R D E R

Arguments heard.

Judgment reserved.

(Shashi Sareen)

Court Master

(Madhu Saxena)

Court Master

List of Books referred:

1. 1982 (3) SCC 213